

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.062/00010/2016

Date of decision: 16.11.2017

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).

Abdul Rehman Beigh, age 47½ years, S/o Sh. Ghani Beigh, Staff Car
Driver Grade-I, O/o Development Commissioner (Handicrafts) FAC, Govt.
of India, Srinagar (J&K) Group (C)

VERSUS ... APPLICANT

1. Union of India through its Secretary, Ministry of Textiles, West Block No.8, R.K. Puram, New Delhi-110066.
2. Development Commissioner (Handicrafts), Northern Region, West Block-8, R.K. Puram, New Delhi-110066.
3. Deputy Director, Govt. of India, Ministry of Textiles, O/o Development Commissioner (Handicrafts), Marketing and Service Extension Centre, Shahdad House, Khan Mohalla, Baghat Barzulla, Srinagar.
4. Mr. Vinod Kumar, Staff Car Driver Grade-II, O/o the Development Commissioner (Handicrafts), Northern Region, West Block-8, R.K. Puram, New Delhi-110066.

... RESPONDENTS

PRESENT: Sh. Barjesh Mittal, counsel for the applicant.
Sh. Ram Lal Gupta, counsel for respondents No.1 to 3.
None for respondent No.4.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicant very fairly submitted that pending this O.A., the respondents have promoted the applicant to the post of Grade-II Staff Car Driver. To this effect, he produced a copy of order

dated 30.10.2017. The same is taken on record. He further submitted that since applicant is claiming promotion from an earlier date, therefore, he may be given liberty to agitate this matter by filing separate O.A.

2. Accordingly, the O.A. is disposed of with aforesaid liberty as prayed for.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 16.11.2017.

Place: Chandigarh.

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